## THE HIGH COURT OF MEGHALAYA AT SHILLONG

No. HCM.II/170/2016-Estt/

Dated \_\_\_ June, 2016

## SHORT NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court Fee stamp of ₹ 100/- (Rupees one hundred only) are invited from intending firms for provision of catering services to the Meghalaya State Judicial Academy on contract basis.

The catering services are to be provided for a period of about 3 (three) months, which may be extendable as per requirement. They include the following:-

- 1. Breakfast.
- 2. Tea and snacks (2 times a day).
- 3. Lunch.
- 4. Dinner.

Interested firms should indicate the costs separately for Veg. and Non-veg. items per person; and the cost of buffet as well.

The Quotations in sealed cover addressed to REGISTRAR GENERAL, High Court of Meghalaya, Shillong - 793001 superscripting thereon "Provision of Catering Services to the Meghalaya State Judicial Academy" must reach the office of the undersigned by 1.00 PM on or before 7<sup>th</sup> July, 2016 and the Quotations will be opened at 2.00 P.M. on the same day in the Office Chamber of the Registrar General.

PARTIES Dated Ol June 2016

Memo No. HCM II/170/2016-Estt/ 2395 A Copy to:

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, for favour of his Lordship's kind information.
- The Directorate of Information and Public Relations, Lower Lachumiere, Shillong, with a request to cause publication of the same, in two local newspapers (one English and one Khasi)
- 3. The Systems Analyst for uploading the same on the Official Website.
- 4. The Manager of (i) Shillong Club; (ii) Pinewood Hotel; (iii) Orchid Hotel; (iii) City Hut.
- Office Notice board.
- 6. Accounts Section.
- 7. Office File.

REGISTRAR GENERAL